

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 215 of 2020

IN THE MATTER OF:

Innova Home Buyers Neyveli Association **...Appellant**

Versus

P dot G Construction Pvt. Ltd. & Ors. **...Respondents**

Present:

For Appellant: Mr. T. Sushil Sarayu and Ms. Shabnam Banu,
Advocates.

For Respondents: Mr. Ayush Gupta, Advocate for R-1.
Mr. Ashish Dholakia, Sr. Advocate with Mr. Ishaan
George, Ms. Anannya Ghosh and Ms. Bhabna Das,
Advocates for R-2.

Mr. Kinshuk Chatterjee and Mr. Kushal Bansal,
Advocates for R-3.

Mr. Varun Pandey & Mr. Sumit Roy, Advocates for R-4.

Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person.

With

Company Appeal (AT) (Insolvency) No. 442 of 2020

IN THE MATTER OF:

Vipras Adz **...Appellant**

Versus

Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr. **...Respondents**

Present:

For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.

For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.

Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.

With

Company Appeal (AT) (Insolvency) No. 443 of 2020

IN THE MATTER OF:

B. Akhilandeswari

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh and Ms. Bhabna Das, Advocates
for R-2.**

With

Company Appeal (AT) (Insolvency) No. 444 of 2020

IN THE MATTER OF:

Mrs. S. Rani

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 445 of 2020

IN THE MATTER OF:

P. Krishnamoorthy

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 454 of 2020

IN THE MATTER OF:

M/s Sai Trading and Interiors

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 455 of 2020

IN THE MATTER OF:

Themes Adz

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 457 of 2020

IN THE MATTER OF:

G. Balaji

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 470 of 2020

IN THE MATTER OF:

Sai Enterprises

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

O R D E R

(Through Virtual Mode)

19.08.2020 Service upon all Respondents has been effected in all Company Appeals except Company Appeal (AT) (Insolvency) No. 457 of 2020. In these matters, Respondents are duly represented. Let reply affidavits be filed by the Respondents within two weeks, followed by rejoinder, if any, to be filed by the Appellants in each appeal within two weeks thereof.

So far as Company Appeal (AT) (Insolvency) No. 457 of 2020 is concerned, service has been effected upon all Respondents except Respondent No. 3. Appellant

Company Appeal (AT) (Insolvency) No. 215 of 2020, 442 of 2020, 443 of 2020, 444 of 2020, 445 of 2020, 454 of 2020, 455 of 2020, 457 of 2020 & 470 of 2020.

to take fresh steps to serve notice upon Respondent No. 3 through any available mode. Correct email address and mobile nos. may also be provided within three days. *We permit the Appellant to effect dasti service also.* Other Respondents may file their reply affidavits within two weeks. Rejoinder, if any, may be filed within two weeks thereof.

Learned counsel for the Parties may also file their short written submissions, not exceeding three pages, alongwith their pleadings.

List the matter 'for admission (after notice)' on **21st September, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

am/gc